

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2014
APPEAL NO. 213 OF 2015 AND
APPEAL NO. 267 OF 2015**

Dated: 26th November, 2018

In the matter of:

West Bengal State Electricity Distribution Co. Ltd.	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **27-11-2018**.

Court Master/PPS

tpd/pk